

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.05
New IA-2010/2021
In
IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....**FINANCIAL CREDITOR**

.....**RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 09.07.2021

CORAM:

SHRI P.S.N. PRASAD
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

New IA-2010/2021:-

This is the 9th and Annual Progress Report of the Liquidator under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016. The same is taken on record, subject to just exceptions.

The IA stands **closed**.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(P.S.N PRASAD)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.05
New IA-2605/2021
In
IB-189(ND)/2017

IN THE MATTER OF:

State Bank of India

Vs.

Namdhari Food International Pvt. Ltd.

....FINANCIAL CREDITOR

.....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 09.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

For the Respondent

: Mr. Abhishek Anand, Mr. Kunal Godhwani, Ms. Maya Gupta, Advs. for Ligu
:


ORDER

New IA-2605/2021:-

This is an application on behalf of the Liquidator under Regulation 44(2) and Regulation 47A of the IBBI (Liquidation Process) Regulations, 2016 Read with Rule 11 of NCLT Rules, 2016 for seeking appropriate directions along with supporting affidavit.

We have heard the submissions made by the Counsel as well as perused the contents of the application the extension of period one year w.e.f. 19.06.2021 is granted to enable the applicant to take steps for completion of the Liquidation Process of the Corporate Debtor in terms of Code and the Regulations. The Liquidator is directed to act expeditiously in the matter.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)

Mamta